

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 120  
**(IB)-925(PB)/2020**

**IN THE MATTER OF:**

State Bank of India

...

Applicant/Petitioner

Vs

M/s. Indo Alusys Industries Ltd

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 16.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Neeraj Malhotra, Sr. Adv. with Vibhor Mathur,  
For the Respondent : Mr Ramji Srinivasan, Sr. Adv., Mr. Narendra M. Sharma,  
Mr.Vikas Mehta, Mr. Adith, Mr. Siddhartha Jain, Adv.

**ORDER**

At request made by the Respondent, list the matter for hearing  
on 20.01.2021.

Sdl-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sdl-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)